

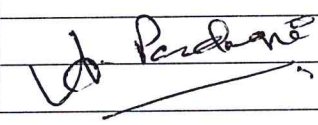
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER ( JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT  
10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CA NO.113/252/HDB/2017
NAME OF THE COMPANY	Brown Consultancy Services Pvt Ltd
NAME OF THE PETITIONER(S)	Brown Consultancy Services Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature
A. PADMASRI	Practicing Company Secretary	padmasriappanna@yahoo.co.in 9441477444	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature

Heard Shri A. Padmasri, Learned PCS for the Applicant Company.

CA is disposed of by separate orders.

  
Member (T)  
Bm

  
Member (J)